

**ASSETS & LIABILITIES**

(At a glance)

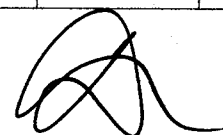
**NAME OF THE JUDGE :** JUSTICE DEVAN RAMACHANDRAN

**DATE OF APPOINTMENT :** 05.10.2016

**DECLARED ASSETS**

**ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
9.864 cents in South Janatha Road, Palarivattom, Kochi	Residential House of 3000 sq.ft. (approx) at South Janatha Road, Palarivattom, Kochi	Total Fixed Deposits (based on maturity value): Rs.2,91,02,159/-	5 sovereigns	Hyundai i10 Grand – 2014 model	Unit linked Insurance policies : Rs.40,58,063/- (based on NAV)
	Office and special Residential building of 1000 sq.ft. (approx) at South Janatha Road, Palarivattom, Kochi	Total Savings Bank Accounts: Rs.15,99,519/- (In eight accounts, one of which is a joint account along with spouse)		Mercedes Benz E class – 2015 model	Term Insurance Policies:  (a) Total Premium paid: Rs.20,38,394/- (Sum assured: Rs.39,26,927/-)
5 cents land in Easwara Iyer Road, Kochi	Apartment No.41/680 of 1100 sq.ft. (approx) at Easwara Iyer Road, Kochi				Mutual Funds Rs.5,00,000/- (Invested value)
	Apartment No.41/669 of 1100 sq.ft. (approx) at Easwara Iyer Road, Kochi				Post Office Recurring Deposit: Rs.1,55,000/-
	Apartment No.B073 of about 2000 sq.ft. In DLF New Town Heights, Kakkanad with undivided rights over land				GPF-Rs.90,000/-
	Apartment No.5B of about 1385 sq.ft. In Sayoojya Apartments, Thanappadam Road, Kakkanad along with undivided rights over land (jointly owned with wife)				

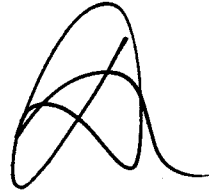


	Apartment No.1C of about 2000 sq.ft. in Asset-Puthiyedath Thejomaya Apartments at Paliam Road, Ernakulam (under construction)				
	Office space of 500 sq.ft. In Ground Floor of Asset-Puthiyedath Thejomaya Apartments at Paliam Road, Kochi (new construction fully paid)				
8.90 cents land at Aster Parkland, Cheriappilly, N.Parur					
8 cents land at Airport-Seaport Road					

**LIABILITIES**

**Particulars:-**

1. Housing Loan from Axis Bank - Balance : Rs.19,34,661/-
2. Approximately Rs.25 lakhs to be paid towards balance construction cost of Apartment listed as item 7 in column 2 above.




---

Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

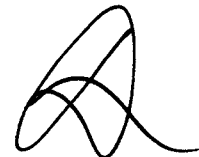
**(At a glance)**

**NAME OF THE JUDGE : JUSTICE DEVAN RAMACHANDRAN**

**NAME OF THE SPOUSE : SUKANYA DEVAN**

**DECLARED ASSETS**  
**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
80 cents of garden land in Sy.No.25, Akambadam Village, Nilambur	Apartment No.5B of about 1385 sq.ft. in Sayoojya Apartments, Thanappadam Road, Kakkanad with undivided rights over land (jointly owned by husband)	Fixed Deposits: Rs.22,07,652/= (based on maturity value)	100 sovereigns (approx)  Two diamond rings	Nil	Unit Linked Insurance Policies: Rs.4,13,989/- (based on present NAV)
7 acre 83 cents of garden land (planted with rubber) in Sy.No.25, Akambadam Village, Nilambur		Savings Bank Account: Rs.5,72,647/=			Term Insurance Policies:  (a) Total Premium paid: Rs.4,00,000/- (Total Sum Assured: Rs.5,12,000/-)
7 cents land in R.S.No. 48/2B in Calicut	Residential House of about 1600 sq.ft. in Medical College Road, Chevayoor, Calicut (jointly owned with two sisters)				
3.25 acres of garden land in sy.No.25 of Akambadam Village, Nilambur					
63.5 cents of garden land in R.S.No.25 of Akambadam Village					
16 cents of garden land in Sy.No. 205/1 of Nilmabur Village					



1.48 acres (planted with teak) in Sy.No.25, Akambadam Village					
1/3 <sup>rd</sup> share in 1/13 <sup>th</sup> share of 60 acres teak plantation in Sy.No.25 of Akambadam Village					
1/3 <sup>rd</sup> share in 1/13 <sup>th</sup> share in ancestral house comprised of 142 cents in Sy.No. 205/1 of Nilambur Village along with buildings					

**Note:** Items 3 to 7 in column 'Land' are jointly owned with two sisters

**LIABILITIES**

NIL.

**Particulars**

1.

2.

---

**Note:-** Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

(At a glance)

**NAME OF THE JUDGE** : JUSTICE DEVAN RAMACHANDRAN

**NAME OF THE DEPENDENT CHILD/CHILDREN** : SHANSHANK DEVAN

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs.1,52,000/- (SB)	NIL	NIL	Total Premium paid:Rs.6,00,000/- (Total sum assured: Rs.8,00,000/-)

**LIABILITIES**

NIL.

**Particulars:-**

1.

2.



---

Note:- Further details available with the Hon'ble Chief Justice